Cultural Agreement between India and Hungary

*7fc SHRI JANARDHANA REDDY: Will the Minister of EDUCATION, SOCIAL WELFARE AMD CULTURE be pleased to state:

- (a) whether any cultural agreement has been entered into between Hungary and India during the last week of March, 1976; and
- (b) if so, what aie the main features of the Agreement I

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) India entered into a Cultural Agreement with Hungary in March, 1962. In pursuance of this Agreement the seventh Indo-Hungarian Cultural Exchange Programme for the years 1976-78 was signed in New Delhi on March 26, 1976.

(b) A statement incorporating the main features of the Programme is laid on the Table of the House.

Statement

Main features of the Indo-Hungarian Cultural Exchange Programme for 1976-78

Both sides will encourage and develop bilateral contacts and exchanges between the Departments of Universities and other Institutes of higher learning in the two countries.

Seminars on economic planning and economic management, soil sciences and molecular biology will be arranged with the participation of 3-4 experts from either side.

Both sides will exchange visits of professors, teachers and experts for scientific contacts, study and research purposes.

In the field of medical sciences, both sides will collaborate in research and studies and will exchange specialists and researchers in the fields of neurochemistry, radio-biology, cancer-research, parasitology etc.

In the field of art and culture, both sides will exchange art exhibitions, dance/music ensembles, theatre experts, writers, poets and archaeologist;.

The National Museums and Libraries in the two countries will continue their cooperation in the exchange of art objects, books, publications and bibliographies.

Radio and Television organisations in India and Hungary will exchange cultural, scientific and sports programmes.

Both sides will organise film festivals in each other's country.

Establishment of a Dayanand University

*79. SHRI MAHENDRA BAHADUR SINGH: SHRI SAT PAUL MITTAL : SHRI SAWAISINGH SISODIA: SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether Government have received any representations for the establishment of a Dayanand University; and
- (b) if so, what decision has been taken thereon?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir.

(b) The University Grants Commission is of the view that the best way to commemorate the memory and ideals of great men would be to set up specialist institutions in the field of their work and interest and that when considered appropriate these institutions could be granted the status of an institution deemed to be University under Section 3 of the U.G.C. Act. Government are in agreement with this view of the Commission.

Census on agriculture and livestock

*80. PROF. RAMLAL PARIKH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government had conducted a census on agriculture and livestock in the country;